

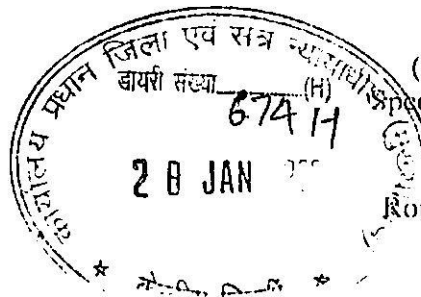
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL
JUDGE, PC ACT, CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI

CIRCULAR

It is hereby informed that as per communication received from I.d. CPC, IT Cell and NIC that CIS 4.0 patch (Release ID 589) is scheduled to be updated in CIS 4.0 on 28.01.2026 from 3:00 pm onwards.

To ensure a seamless updation of the CIS 4.0 patch and prevent any data loss or technical interruptions, all officials posted at the Rouse Avenue Court Complex are directed to complete their pending work related to CIS (kharja, uploading ordersheets etc.) prior to the scheduled time. The CIS 4.0 will be down and undergo maintenance/updation activity during the update process.

This issues with the prior approval of I.d. Principal District & Sessions Judge cum Special Judge (PC Act), CBI, Rouse Avenue Courts Complex, New Delhi.



(Atul Krishna Agrawal)
Special Judge (PC Act), CBI-19
Officer In-Charge
(Computer Branch)
Rouse Avenue District Courts
New Delhi

2734/C-2814/C

No. _____ /Computer Branch/RACC/2026

Dated: 24/1/2026

Copy to:

1. All I.d. Judicial Officers, Rouse Avenue Court Complex with a request to direct the staff under their control to comply with the circular.
2. Branch In-Charges of all Branches at RACC, New Delhi
3. PS to I.d. Principal District & Sessions Judge, RACC, New Delhi
4. Reader to the undersigned.
5. R & I to upload on Layers.
6. Website Committee, 11 Hazari Courts, Delhi (for uploading on website).
7. Guard file.

(Officer In-Charge)
Computer Branch,
Rouse Avenue Court
Complex, New Delhi

at
3:30 PM